

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 30

IA No. 285/JPR/2020

CA No. 36/JPR/2021

In

CP No. 320/59-241-242-244/JPR/2019

Under Section 59-241-242-244 of  
Companies Act, 2013

**In the matter of:**

**Mr. Mahesh Kumar Jain**

**...Petitioner/Applicant**

**Versus**

**Vivacity Mall Private Limited & Others**

**... Respondents**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

The matter is adjourned to 12.08.2021.

Sd-

(Raghu Nayyar)  
Technical Member

July 20, 2021  
H.M

Sd-

(Ajay Kumar Vatsavayi)  
Judicial Member